POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

EXDON TRADING COMPANY LIMITED

(Regd. Office: 609, Diamond Plaza, 391, Lamington Road, Mumbai-400 004)

The details subsequent to the completion of the Offer made vide Public Announcement dated September 8, 2006 and December 7, 2006 in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') by **Mr. Ashokkumar Shah** ('Acquirer') and **Mr. Mansukhbhai Vagasia** ('Person Acting in Concert' or 'PAC') to acquire upto 49,000 equity shares of Rs. 10/- each, representing 20% of its voting capital of the Target Company at a price of Rs. 41/- per share ('Offer Price') payable in cash, are as under:

1. Name of the Target Company : **Exdon Trading Company Limited**
2. Name and Address of the Acquirer including PACs : **Mr. Ashokkumar Shah (Acquirer)**
   2/2/B, Centre Point, Ambawadi, Ahmedabad-380006.

   Mr. Mansukhbhai Vagasia (PAC)
   501-C, Kailash Mansarovar, Near Shreyash Railway Crossing,
   Paldi, Ahmedabad-380 009.
3. Name of Manager to the offer : **Ashika Capital Limited**
4. Name of Registrar to the offer : **Purva Sharegistry India Private Limited**
5. Offer details
   a) Date of Opening of the Offer : December 15, 2006 (Friday)
   b) Date of Closing of the Offer : January 3, 2007 (Wednesday)
6. Details of the acquisition:

S. No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	**Offer Price:** Fully Paid -up Equity Shares Partly Paid-up Equity Shares	Rs. 41/- per share Not Applicable		Rs.41/- per share Not Applicable	
		Number	**(%)**	**Number**	**(%)**
(ii)	Shareholding of Acquirer(s) before MOU / P.A.	Nil	Nil	Nil	Nil
(iii)	Shares acquired by way of MOU or Market Purchases	1,54,000	62.86	1,54,000	62.86
(iv)	Shares acquired in the Open Offer	49,000	20.00	1,550	0.63
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per Share)	Rs. 20,09,000		Rs. 63,550	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	Nil	Nil	Nil	Nil
(vii)	Post Offer Share Holding of Acquirer(s) (ii+iii+iv+vi)	2,03,000	82.86	1,55,550	63.49
(viii)	Pre & Post Offer Shareholding of Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		91,000 (37.14%)	42,000 (17.14%)	91,000 (37.14%)	89,450 (36.51%)

7. Status of Escrow Account : Amount of Rs.63,600/- was transferred to Special Account for the payment of consideration. Balance amount lying in the Escrow is yet to be released to the Acquirer/PAC.
8. Payment of Interest, if any : Nil
9. Status of Investor Compliances received, if any : Nil

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

The Acquirer and PAC accept full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirers laid down in SEBI (SAST) Regulations 1997 and subsequent amendments thereof.

Issued by Manager to the Offer on behalf of the Acquirer and PAC:

ASHIKA CAPITAL LIMITED
1008, 10th Floor, Raheja Centre, 214, Nariman Point, Mumbai-400021.
Tel: 022-66111700 Fax: 022-66111710. E-Mail: mbd@ashikagroup.com
Contact Person: Mr. Narendra Kumar Gamini

Date: January 17, 2007
Place: Mumbai